

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(Through Video Conferencing)**

Original Application No.64/2020/EZ
(I.A. No.90/2020/EZ)
(I.A. No.99/2021/EZ)

Dakshin Banga Matsyajibi Forum Applicant(s)
Versus
Inland Waterways Authority of India & Ors. Respondent(s)

Date of hearing: 27.07.2022

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

For Applicant(s) : Mr. Kaustav Dhar, Advocate

For Respondent(s) : Mr. Sanjay Upadhyay, Advocate for R-1,
Mrs. Amrita Panja Moulick, Advocate for R-2&6 (in Virtual Mode),
Mr. Surendra Kumar, Advocate for R-3,
Mr. Rajib Ray, Advocate for R-4,7 & 8,
Mr. Prithwish Basu, Advocate for R-5,
Ms. Paushali Banerjee, Advocate for R-9

ORDER

1. Mr. Kaustav Dhar, learned Counsel is present for the Applicant.
2. One affidavit dated 04.07.2022 has been filed on behalf of the Respondent No.9, Syamaprasad Mookherjee Port; the same is taken on record.
3. Mr. Sanjay Upadhyay, learned Counsel appearing for the Respondent No.1, Inland Waterways Authority of India prays for and is granted four weeks time for filing his Opposition to the reply Affidavit of Syamaprasad Mookherjee Port dated 04.07.2022.
4. Ms. Paushali Banerjee, learned Counsel appearing for the Respondent No.9 states that the area where the barges have sunk into the sea does not fall within the jurisdiction of Syamaprasad Mookherjee Port (SMP)

5. Mr. Sanjay Upadhyay, learned Counsel appearing for the Respondent No.1, Inland Waterways Authority of India, opposes this question of jurisdiction.
6. We, therefore, direct Respondent No.1, 9 and 11, Inland Waterways Authority of India, Syamaprasad Mookherjee Port (SMP) and Transport Department, Government of West Bengal respectively to file Standard Operating Procedure (SOP) with regard to prevention of accident on the inland waterways before the Court on affidavit by the next date of listing.
7. Let the affidavits be filed within four weeks.
8. **List on 13.09.2022.**

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B. Amit Sthalekar, JM

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Saibal Dasgupta, EM

July 27, 2022,
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